

(a) the production of gold in Karnataka during the Seventh Five Year Plan;

(b) whether Government have explored any new gold mines in that State during the Seventh Plan period;

(c) if so, the approximate gold deposit in those new gold mines;

(d) whether the exploration of gold in those mines would be economically viable; and

(e) if so, the steps taken to extract gold from the new gold mines in that State?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) The production of gold from Karnataka during the seventh Five Year Plan was 7970 kgs.

(b) and (c). Yes, Sir. The following resources/reserved have been estimated in the gold deposits:—

<i>Area</i>	<i>Estimated Reserves (lakh tonnes)</i>	<i>In situ Grade gm/t</i>
<i>Gadag Gold Field</i>		
Hosur Champion West Mysore Mine Option Block	17.2	2.69
<i>Hutti Gold Field</i>		
Budini Block	2.09	2.16
Nuggihalli Schist Belt		.
Kempinkote Block	11.3	1.94

Detailed exploration by MECL is in progress in Hosur Champion East, Uti and Wandali blocks. GSI has also carried out investigation for gold in Sangli Block (Gadag Gold Field) and Ajjanhalli block (Chitradurga Schist Belt).

(d) The economic viability of these deposits is yet to be established.

(e) Does not arise.

Bailadila Mines

9330. SHRI DILIP SINGH JUDEO: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the production of iron ore has been stopped at Bailadila mines of the National Mineral Development Corporation (NMDC);

(b) if so, since when and the reasons therefor;

(c) the daily loss being caused as a result of this stoppage in terms of foreign exchange; and

(d) the steps being taken to overcome the difficulties resulting in the stoppage of production and the movement of stocks already piled at the mines in Madhya Pradesh?

THE MINISTER OF STEEL AND MINES AND THE MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) and (b). Production at one of the two mines of NDMC at Bailadila was stopped for a few days (from 17.4.1990 to 24.4.1990) due to no ships coming into Visakhapatnam Port for lifting the ore for the first 25 days in April. The whole system therefore got choked.

(c) There would be no actual loss in foreign exchange as export commitment for the year is expected to be met in spite of this temporary set-back.

(d) Follow-up action has already been taken to increase the rate of shipment of ore from Visakhapatnam Port. Level of shipment in May is expected to be much higher than it was in April and is expected to be still better in June.

Trade With Poland

9331. SHRIMATI VASUNDHARA RAJE: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have taken steps to expand trade with Poland;

(b) if so, the number of joint ventures that have been set up with Poland;

(c) whether new areas have been identified for improving trade relation between the two countries; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI ARANGIL SHREEDHARAN): (a) to (d). Various efforts have been made to expand trade with Poland. These include expansion and diversification of the basket of goods traded, encouraging participation in Trade Fairs, Exhibitions, buyer-seller meets, exchange of

commercial and business delegations, etc. As imports generate rupee funds for financing exports given the balanced rupee trading system, imports from Poland are also being encouraged. Apart from conventional trade, new forms of cooperation like joint ventures, production cooperation, etc., are also being encouraged. While no proposal for setting up joint venture in Poland has so far matured, one proposal for setting up a joint venture in India with equity participation from Poland has been approved. In the Indo-Polish Trade Plan for 1990, the new items added in the import list were metal scrap and pig iron and in the export list were disposable diaphragms, gramophone records and cassettes.

Setting up of Beach Resorts at Puri

9332. SHRI GOPI NATH GAJAPATHI: Will the Minister of TOURISM be pleased to state:

(a) whether Government have received a proposal from the Government of Orissa to set up a beach resort at Puri;

(b) if so, the allocation made by Government for that beach resort; and

(c) the time by which the beach resort project would be completed?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) to (c). The State Government of Orissa had submitted a proposal to the Ministry of Tourism for financial assistance for development of a beach resort at Mohododhi Niwas in Puri. The State Government were advised to revise the proposal and obtain the clearance of the Inter-Ministerial Committee constituted to clear beach resort projects located within 500/200 meters of the High Tide Line from the environmental